

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT (Insolvency) No. 368 of 2020

In the matter of:

Rappid Valves (India) Pvt. Ltd.

....Appellant

Vs.

Inventys Research Company Pvt. Ltd.

....Respondent

Present:

**Appellant: Mr. Anando Mukherjee and Mr. Zain A Khan,
 Advocates.**

Respondent:

ORDER

03.03.2020: Let notice be issued upon Respondent by Speed Post. Requisites alongwith process fee, if not already filed, be filed by tomorrow. If the Appellant provides email address of the Respondent, let notice be also issued through email.

Post the appeal 'For Admission (After Notice)' on **24th March, 2020.**

**[Justice Bansi Lal Bhat]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

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